

HIGH COURT FOR THE STATE OF TELANGANA:: HYDERABAD

CORRIGENDUM

Date: 20.04.2022

Sub: CORRIGENDUM to the Recruitment Notification Nos 1 to 8 of 2022, dated 03.03.2022 issued by the High Court for the State of Telangana, in connection with the direct recruitment of staff in Subordinate Courts under the Telangana Judicial Ministerial and Subordinate Service Rules, 2018.

The High Court for the State of Telangana has issued Notification Nos 1 to 8/2022, dated 03.03.2022 inviting applications through online for filling the vacant posts in various categories in the Subordinate Courts of the State of Telangana by direct recruitment under the Telangana Judicial Ministerial and Subordinate Service Rules, 2018.

In this regard it is hereby informed that, the High Court considered the representations of employees working in different categories on contract / outsourcing basis in the Subordinate Judiciary of the State of Telangana, and has decided to relax the age limit in favour of those employees who have crossed the maximum age limit as per the Recruitment Notifications dated 03.03.2022, provided that they were within the prescribed age limit at the time of their initial appointment, either on contract or on outsourcing basis, subject to possessing of prescribed qualifications, mentioned in the notification and fulfillment of Judicial Orders if any, from time to time in this matter.

It is further to inform that in view of the above decision of the High Court, the online application is available in the High Court's website from 21.04.2022 upto 11.59 p.m. on 10.05.2022, only for those candidates who are working either on contract or outsourcing basis in the Subordinate Courts of the State of Telangana, so as to enable the above mentioned candidates to apply for the posts.

High Court's website:<http://tshc.gov.in>


REGISTRAR GENERAL
F.A.C. REGISTRAR (RECRUITMENT).